

(b) if so, the average assessment of performance of Government and private schools made during the last three years; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Details of pass percentage in respect of different categories of schools in class 10 class 12 Examinations conducted by Central Board of Secondary Education during the last three years are given below:—

Category of schools	Class X (Pass Percentage)			Class XII (Pass Percentage)		
	2007	2008	2009	2007	2008	2009
Government	70.36	75.31	80.08	78.59	81.96	82.81
Government aided	72.66	72.57	78.16	75.93	78.61	75.68
Kendriya Vidyalaya Sangthan	95.64	96.07	96.35	93.14	91.00	91.32
Jawahar Navodaya Vidyalaya Administration	96.41	97.54	97.84	90.11	92.44	94.09
Central Tibetan School	92.33	87.06	92.77	86.24	85.81	91.15
Independent Public School	91.81	91.77	91.89	82.29	81.68	80.94
Overall	84.44	86.72	89.52	80.64	85.25	85.99

(c) Does not arise.

#### Functioning of universities

‡3443. SHRI RAJ MOHINDER SINGH MAJITHA:  
SHRI RAM JETHMALANI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that several universities of the country are functioning outside their prescribed limits also;

(b) if so, the names of such universities as on June, 2009;

(c) the names of States whose borders were encroached upon by these universities;

(d) whether these universities have stopped encroaching limits after Government's order; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (e) According to the information furnished by the

†Original notice of the question was received in Hindi.

University Grants Commission (UGC), the following universities are reportedly functioning outside their territorial jurisdiction:—

- (i) Madurai Kamraj University, Madurai;
- (ii) Shrimati Nathibai Damodar Thakersey (SNDT) Women's University, Mumbai;
- (iii) Eastern Institute for Integrated Learning in Management University, Sikkim;
- (iv) Institute of Chartered Financial Analysts of India (ICFAI) University, Dehradun;
- (v) Singhanian University, Jhunjhunu (Rajasthan);
- (vi) University of Petroleum and Energy Studies, Dehradun.

All the State universities, including privately funded universities, have been advised by the UGC to stop their operations, if any, beyond their territorial jurisdiction as off-campus/study centres/affiliation to college and centres operating through franchises. The State Governments have also been advised by UGC to take suitable steps for amending the existing Acts so as to bring the same in conformity with the directions of the Supreme Court of India in the matter of Prof. Yash Pal and another Vs. State of Chhattisgarh and others.

#### **Mandatory accreditation and grading of higher educational institutes**

3444. SHRI N.K. SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is considering a proposal to introduce mandatory accreditation and grading for all higher educational institutions with the help of Government agencies; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Yes, Sir.

(b) The legislative proposal to introduce mandatory accreditation for higher education institutions is yet to be finalised.

#### **CBI cases against AICTE members**

†3445. SHRI KALRAJ MISHRA:

SHRI O.T. LEPCHA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that CBI has taken action against Chairman and several members and officers of All India Council for Technical Education (AICTE) on charges of corruption;

(b) the names of members and officers and the sections under which they were charged; and

(c) the status of the inquiry and until when the chargesheet would be filed?

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†Original notice of the question was received in Hindi.